NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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T.C.P No. 133/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

IJM Concrete Products Pvt.Ltd.

V/s.

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	P.N. MeHR	Partner Avm Lega! Adv. Rrosse Respondent	DAN

ORDER TCP No. 133/ I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter for reporting Settlement on 4.8.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)